## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.114/ BB/2017	-	For filing ROC report & Affidavit	14(1)	Hemali Consulting Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
(.	MANJUNATH.S.	Petitioner.	

## ORDER

Counsel for Petitioner is present. ROC already filed his report. Counsel has filed memo along with Affidavit. Heard the Counsel. List it for orders on 17/11/2017.

Member (T)

Member (J)